

ANNUAL REPORTS OF NEYVELI LIGNITE CORPORATION LTD. AND HINDUSTAN STEEL LTD.

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of each of the following papers:

- (i) Annual Report of Neyveli Lignite Corporation Limited along with the Audited Accounts for the year 1958-59 and the comments of the Comptroller and Auditor-General thereon.
- (ii) A review by the Government of the working of the above Corporation. [placed in Library. See No. LT-1934/60].
- (iii) Annual Report of the Hindustan Steel Limited along with the Audited Accounts for the year 1958-59 and the comments of the Comptroller and Auditor-General thereon. [Placed in Library. See No. LT-1935/60].

ORDERS ISSUED UNDER INTER-STATE CORPORATIONS ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I

beg to lay on the Table, under sub-section (5) of Section 4 of the Inter-State Corporations Act, 1957, a copy of each of the following orders:

- (i) The Bombay Nursing Council (Reconstitution and Reorganisation) Order, 1960, published in Notification No. G.S.R. 131 dated the 6th February, 1960. [Placed in Library. See No. LT-1936/60.]
- (ii) The Degloor Market Committee (Reconstitution and Reorganisation) Order, 1960, published in Notification No. G.S.R. 172, dated the 13th February, 1960. [Placed in Library. See No. LT-1937/60.]

12.16 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their Eighteenth Report have recommended that leave of absence may be granted to the following Members for the periods indicated against each:

- (1) Shri V. N. Swami 1st December to 22nd December, 1959 (Ninth Session).
- (2) Her Highness Maharani Vijaya Raje Scindia of Gwalior 16th November to 22nd December, 1959 (Ninth Session).
- (3) Shri M. V. Krishna Rao 16th November, to 17th December, 1959 (Ninth Session).
- (4) Shri Balvantray Gopaljee Mehta 8th February to 6th April, 1960 (Tenth Session).
- (5) Shri Narasingha Malla Deb 8th February to 15th March, 1960 (Tenth Session).
- (6) Shri B. Pocker 8th February to 29th February, 1960 (Tenth Session).
- (7) Shrimati Ila Palchoudhuri 8th February to 7th March, 1960 (Tenth Session).
- (8) Shri U. Muthuramalinga Thevar 8th February to 6th April, 1960 (Tenth Session).